GOVERNMENT OF INDIA HUMAN RESOURCE DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:6717 ANSWERED ON:08.05.2013 MEDICAL FACILITIES IN SCHOOLS Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware that most schools in the country are devoid of a doctor and para-medical staff and medical facilities to deal with emergencies;
- (b) if so, the details thereof;
- (c) whether the Government is also aware that the Commission of Protection of Child Rights has recommended for the above mentioned facilities in the schools; and
- (d) if so, the action taken by the Government to provide medical facilities in the schools?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

- (a)&(b): Education, being a subject in the Concurrent List of the Constitution, and the majority of schools being under the jurisdiction of the State Governments, it is for the respective State/UT Governments to take appropriate steps in the matter. However, the schools affiliated with the Central Board of Secondary Education (CBSE) promote the physical well being of the pupil, ensure a high standard of cleanliness and health habits, arrange periodic medical examinations of the students and send medical reports to the parents or guardians as per the provisions contained in the Examination/Affiliation Bye-Laws of the Board.
- (c): The National Commission for Protection of Child Rights (NCPCR) has not made any recommendation for providing medical staff in schools.
- (d): Does not arise.